

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5107
ANSWERED ON:26.04.2013
LPG CONNECTIONS
Bali Ram Dr. ;Mithlesh Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of applications recommended by the Members of Parliament for providing LPG connections on priority basis during the last two years;
- (b) whether the Government is aware of the non-compliance of Ministerial instructions by various Oil Marketing Companies (OMCs) pertaining to allotment of LPG connections on priority basis on the recommendations of Members of Parliament from 2012 in the country including Eastern Uttar Pradesh;
- (c) if so, the details thereof along with the reasons therefor;
- (d) the time by which the LPG connections from concerned OMCs are likely to be issued in the recommended cases during the said period; and
- (e) the other steps being taken by the Government to make LPG connections available on such requests on priority basis ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT PANABAAKA LAKSHMI)

(a), (d) & (e) : Public Sector Oil Marketing Companies (OMCs) have reported that during the year 2011-12 and 2012-13, recommendation letters of Hon'ble Ministers and Member of Parliaments have been received by Public Sector Oil Marketing Companies (OMCs) for issuance of 1,01,032 new LPG connections and the same have been referred to respective State Offices to issue priority letters for release of new connections as per the policy in vogue.

Priority letters for release of LPG new connections are being issued by OMC's area office to prospective customer as per recommendation of Hon'ble Ministers/ MPs. Prospective customers are advised to approach the concerned distributorship for completing the necessary documentation for release of new connection as per the policy.

The distributor releases new LPG connections to the prospective customers only after completion of other KYC formalities.

(b) & (c) : No such case of non-compliance has come to notice of the Government.